

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAGHUVANSHI COTTON GINNING AND PPRESSING PRIVATE LIMITED Date of Commencement of Liquidation: 08-04-2025; List of Stakeholders as on Date: 07-06-2025; Name of IP: Ramesh Kumar Totla; Process Number: 1; Last 5 digit of registration number: 14097

| Sl. no. | Category of stakeholders  | Summary of claims received |               | Summary of claims admitted |               | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure        |
|---------|---|----------------------------|---------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
|         |   | No. of claims              | Amount (Rs.)  | No. of claims              | Amount (Rs.)  |                             |                           |                                     |                            |
| 1       | Unpaid insolvency resolution process costs  |                            |               |                            |               |                             |                           |                                     | NA                         |
| 2       | Liquidation costs incurred till date  |                            |               |                            |               |                             |                           |                                     | NA                         |
| 3       | Secured financial creditors   | 1                          | 1737245512.75 | 1                          | 1605100562.29 |                             |                           | 132144950.46                        | <a href="#">Annexure 3</a> |
| 4       | Unsecured financial creditors   |                            |               |                            |               |                             |                           |                                     | NA                         |
| 5       | Operational creditors (Workmen)   |                            |               |                            |               |                             |                           |                                     | NA                         |
| 6       | Operational creditors (Employees)   |                            |               |                            |               |                             |                           |                                     | NA                         |
| 7       | Operational creditors (Government Dues)   | 3                          | 956587646.00  | 3                          | 320944773.40  |                             |                           | 635642872.60                        | <a href="#">Annexure 7</a> |
| 8       | Operational creditors (other than Workmen, Employees and Government Dues)             | 1                          | 65185330.99   | 1                          | 43944892.84   |                             |                           | 21240438.15                         | <a href="#">Annexure 8</a> |
| 9       | Other stakeholders, if any (other than financial creditors and operational creditors) |                            |               |                            |               |                             |                           |                                     | NA                         |
| Total   |   | 5                          | 2759018489.74 | 5                          | 1969990228.53 | 0                           | 0                         | 789028261.21                        |                            |